NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44
IA 2472/2020
IA 327/2021
In
C.P. (IB)/1625(MB)2018

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: J B ECOTEX LLP
V/s
SHREE HANUMAN TEXFAB PVT LTD

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Devarajan Raman, Ld. Authorized Representative for Applicant present.

IA 327/2021

Ld. Authorized Representative for the Applicant seeks some time to place on record the 2 page synopsis. Time granted.

IA 2472/2020

Ld. Authorized Representative for the Applicant seeks some further time to place on record the affidavit of service of the paper publication.

List this matter on 03.05.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/